patl,

thorised Officer Purple Finance Ltd

properties/ Secured Assets and any dealings with the said prop
Reconstruction Company (India) Limited. For the above said amount with interest and expenses thereon.
The Borrowers attention is invited to provisions of sub- section(8) of Section 13 of the Act, in respect of the time available, to redeem the secured assets.

Date: 07-11-2026
Place: Bhubaneswar

For Asset Reconstruction Company (India) Limited
SD/- Authorised Officer (In capacity as Trustee)

EERINGS LIMITED

CTURE OF TOMORROW
I • RELIABILITY

7, SIDCO Women's Industrial
u – 636011.
Estate, Amausi Nadarganj,
adesh -226008
anselectroengineerings.com
| Phone: +91 522 455 8905

TING FOR THE FY 26-27 AND
A-ORDINARY GENERAL MEETING

2026-2027 of the Members of the Facility / Other Audio Visual Means 00 P.M. IST to transact the Special

lanatory Statements on Friday, 6th nembers whose e-mail addresses e with the General Circulars issued April 13, 2020, May 5, 2020, and ng December-28, 2022, September 5. (collectively referred to as 'MCA

Companies Act, 2013 and Rule 20 es, 2014, as amended from time to ns and Disclosure Requirements) at the close of business hours on cast their vote electronically on the though remote evoting system of embers are informed that:
01st December 2026 at 9:00 A.M. M IST. During this period Members e cutoff date may cast their vote pm on Thursday, 03rd December

g through VC/OAVM and have not e e-voting and are otherwise not gh remote e-voting system during

member, the member shall not be

d M/s MMA & Partners, Practicing S Sukhmendra Kumar, Partner as nd transparent manner.
website of the Company i.e., cess and manner of e-voting, ce of the EGM and in case of any estions (FAQ and remote e-voting website: www.nsdlindia.com or ia.com. Members may also write ctroengineerings.com.
of the Company after the sending cut-off date of Friday, 27th day of ter of Members or in the Register iew the Notice of the EGM on the ir user id and password for the e- desk.evoting@nsdlindia.com or om. However, if a person is ting user id and password can be

rder of the Board of Directors
Electroengineerings Limited
Sd/-
S Ashutosh Pandey
Secretary & Compliance Officer
Memb. No.: A67349

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF MABELLO DOORS & FURNITURE PRIVATE LIMITED

RELEVANT PARTICULARS

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	**Mabello Doors & Furniture Private Limited**
2.	Date of incorporation of corporate debtor	11/11/2020
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies(ROC), Cuttack
4.	Corporate Identity No. of corporate debtor	U36109OR2020PTC034763
5.	Address of the registered office and principal office (if any) of corporate debtor	C/o.: Manmohan Mishra and Ujjaual Mishra, Flat No. 301, Shakuntala Sojorun, Berhampur, Ganjam, Orissa, India, 760004
6.	Insolvency commencement date in respect of corporate debtor	04/11/2026
7.	Estimated date of closure of insolvency resolution process	04/05/2027 (Order Received on 05/11/2026)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**CS Sanjit Kumar Das** IBBI/IPA-002/IP-N01174/2021-2022/13939
9.	Address and e-mail of the interim resolution professional, as registered with the Board	At: HIG-62, Lumbini Vihar, Chandrasekharpur, Bhubaneswar-751021 **Sanjitdas_01@rediffmail.com**
10.	Address and e-mail to be used for correspondence with the interim resolution professional	At: Plot No.: CP-116, 2nd Floor, Near Budha Park, Niladri Vihar, Chandrasekharpur, Bhubaneswar-751021 Process Mail ID: ip.mabellodoors@gmail.com
11.	Last date for submission of claims	18/11/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	**https://ibbi.gov.in/home/downloads**

Notice is hereby given that the National Company Law Tribunal Cuttack of Bench has ordered the commencement of insolvency resolution process of the **Mabello Doors & Furniture Private Limited** on 04.11.2026.

The creditors of **Mabello Doors & Furniture Private Limited**, are hereby called upon to submit their claims with proof on or before 18.11.2026 to the resolution professional at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only, and other creditors may submit the claims with the proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Bhubaneswar
Date: 07.11.2026

Sd/- Sanjit Kumar Das
Reg. No. IBBI/IPA-002/IP-N01174/2021-2022/13939

ଆସନ୍ତୁ ସହଯୋଗ କରିବା.. ଆମ ସହରର ବିକାଶ ଦିଗରେ ସହଯୋଗର ହାତ ବଢ଼େଇବା

ଶ୍ରୀଯୁକ୍ତ ଗୁରୁପ୍ରସାଦ ଜେନା ଉପାଧ୍ୟକ୍ଷ	ଶ୍ରୀମତୀ ନିରୁପମା ଖଟେଇ ଅଧ୍ୟକ୍ଷା

ଫର୍ମ ଏ

ସାର୍ବଜନୀନ ଘୋଷଣା

(ଇନ୍‌ସଲଭେନସୀ ଆଣ୍ଡ ବ୍ୟାଙ୍କରପ୍ଟସୀ ବୋର୍ଡ ଅଫ୍ ଇଣ୍ଡିଆ (ଇନସଲଭେନସୀ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରୋସେସ୍ ଫର୍ କର୍ପୋରେଟ୍ ପର୍ସନସ୍) ରେଗୁଲେସନ୍ସ, ୨୦୧୬ର ରେଗୁଲେସନ ୬ ଅନୁଯାୟୀ)

ମାବେଲ୍ଲୋ ଡୋର୍ସ ଆଣ୍ଡ୍ ଫର୍ଣ୍ଣିଚର୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍‌ର ଷ୍ଟେକ୍‌ହୋଲଡରମାନଙ୍କ ଦୃଷ୍ଟି ଆକର୍ଷଣ ନିମନ୍ତେ

ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ବିବରଣୀ

କ୍ର. ନଂ.	ବିଷୟ	ସବିଶେଷ ବିବରଣୀ
୧.	କର୍ପୋରେଟ ଋଣଗ୍ରହୀତାଙ୍କ ନାମ	ମାବେଲ୍ଲୋ ଡୋର୍ସ ଆଣ୍ଡ୍ ଫର୍ଣ୍ଣିଚର୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍
୨.	କର୍ପୋରେଟ ଋଣଗ୍ରହୀତାଙ୍କ ପ୍ରବେଶ ତାରିଖ	୧୧.୧୧.୨୦୨୦
୩.	ଯେଉଁ ଅଧିକାରୀଙ୍କ ଅଧିନରେ କର୍ପୋରେଟ ଋଣଗ୍ରହୀତା ସ୍ଥାନିତା ପଞ୍ଜିକୃତ	କମ୍ପାନୀ ପଞ୍ଜିକରଣ ଅଧିକାରୀ(ଆରଓସି), କଟକ
୪.	କର୍ପୋରେଟ ଋଣଗ୍ରହୀତାଙ୍କ କର୍ପୋରେଟ ପରିଚୟ ନଂ.	U36109OR2020PTC034763
୫.	କର୍ପୋରେଟ ଋଣଗ୍ରହୀତାଙ୍କ ପଞ୍ଜିକୃତ କାର୍ଯ୍ୟାଳୟ ଏବଂ ମୁଖ୍ୟ କାର୍ଯ୍ୟାଳୟ (ଯଦି ଥାଏ) ର ଠିକଣା	ମାର୍ଫତ: ମନମୋହନ ମିଶ୍ର ଏବଂ ଉଜ୍ଜଳ ମିଶ୍ର, ଫ୍ଲାଟ୍ ନଂ.: ୩୦୧, ଶକୁନ୍ତଳା ଶୋଯୋରନ, ବ୍ରହ୍ମପୁର, ଗଞ୍ଜାମ, ଓଡ଼ିଶା, ଭାରତ-୭୬୦୦୦୪
୬.	କର୍ପୋରେଟ ଋଣଗ୍ରହୀତାଙ୍କ ଇନସଲଭେନସୀ ଆରମ୍ଭ ତାରିଖ	୦୪.୧୧.୨୦୨୬
୭.	ଇନସଲଭେନସୀ ରିଜୋଲ୍ୟୁସନ ପ୍ରକ୍ରିୟାର ଆକଳିତ ପରିସମାପ୍ତି ତାରିଖ	୦୪.୦୫.୨୦୨୭ (୦୫.୧୧.୨୦୨୬ ରେ ଅର୍ଡର ଗ୍ରହଣ କରାଗଲା)
୮.	ଅନ୍ତରୀଣ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରଫେସନାଲ ଭାବେ କାର୍ଯ୍ୟକରୁଥିବା ଇନସଲଭେନସୀ ପ୍ରଫେସନାଲଙ୍କ ନାମ ଏବଂ ପଞ୍ଜିକୃତ ନଂ.	ସିଏସ୍ ସଞ୍ଜିତ କୁମାର ଦାସ IBBI/IPA-002/IP-N01174/2021-2022/13939
୯.	ବୋର୍ଡରେ ଅନ୍ତରୀଣ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରଫେସନାଲଙ୍କ ପଞ୍ଜିକୃତ ହୋଇଥିବା ଠିକଣା ଏବଂ ଇ-ମେଲ	ସା: ଏଚ୍‌ଆଇଜି-୬୨, ଲୁମ୍ବିନି ବିହାର, ଚନ୍ଦ୍ରଶେଖରପୁର, ଭୁବନେଶ୍ୱର-୭୫୧୦୨୧ Sanjitdas_01@rediffmail.com
୧୦.	ଅନ୍ତରୀଣ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରଫେସନାଲଙ୍କ ସହିତ ଯୋଗାଯୋଗ ପାଇଁ ବ୍ୟବହାର କରିବାକୁ ଥିବା ଠିକଣା ଏବଂ ଇ-ମେଲ	ସା: ପ୍ଲଟ୍ ନଂ.: ସିପି-୧୧୬, ୨ୟ ମହଲା, ବୁଦ୍ଧ ପାର୍କ, ନିଳାଦ୍ରୀ ବିହାର, ଚନ୍ଦ୍ରଶେଖରପୁର, ଭୁବନେଶ୍ୱର-୭୫୧୦୨୧ ପ୍ରୋସେସ୍ ମେଲ୍ ଆଇଡି: : ip.mabellodoors@gmail.com
୧୧.	ଦାବୀ ଦାଖଲ କରିବାର ଅନ୍ତିମ ତାରିଖ	୧୮.୧୧.୨୦୨୬
୧୨.	ଧାରା ୨୧ର ଉପ-ଧାରା (୬ଏ)ର କ୍ଲଜ୍ (ବି) ଅନୁଯାୟୀ ଅନ୍ତରୀଣ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରଫେସନାଲଙ୍କ ଦ୍ୱାରା ସ୍ଥିର କରାଯାଇଥିବା ଋଣଦାତାଙ୍କ ବର୍ଗ, ଯଦି କିଛି ଥାଏ	ପ୍ରଯୁଜ୍ୟ ନୁହେଁ
୧୩.	ଏକ ବର୍ଗରେ ଋଣଦାତାଙ୍କ କ୍ଷମତାପ୍ରାପ୍ତ ପ୍ରତିନିଧି ଭାବେ କାର୍ଯ୍ୟ କରିବା ପାଇଁ ଚିହ୍ନଟ ହୋଇଥିବା ଇନସଲଭେନସୀ ପ୍ରଫେସନାଲମାନଙ୍କ ନାମ (ପ୍ରତ୍ୟେକ ବର୍ଗ ପାଇଁ ତିନିଗୋଟି ନାମ)	ପ୍ରଯୁଜ୍ୟ ନୁହେଁ
୧୪.	(କ) ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ଫର୍ମ ଏବଂ (ଖ) କ୍ଷମତାପ୍ରାପ୍ତ ପ୍ରତିନିଧିମାନଙ୍କର ବିସ୍ତୃତ ବିବରଣୀ ଯେଉଁଠାରେ ଉପଲବ୍ଧ:	https://ibbi.gov.in/home/downloads

ଏତଦ୍‌ଦ୍ୱାରା ନୋଟିସ ମାଧ୍ୟମରେ ଜଣାଇ ଦିଆଯାଉଛିକି, ନ୍ୟାସନାଲ କମ୍ପାନୀ ଲ ଟ୍ରିବ୍ୟୁନାଲ, କଟକଙ୍କ ଖଣ୍ଡପୀଠ ମାବେଲ୍ଲୋ ଡୋର୍ସ ଆଣ୍ଡ୍ ଫର୍ଣ୍ଣିଚର୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍‌ର ଇନସଲଭେନସୀ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରକ୍ରିୟା ତା.୦୪.୧୧.୨୦୨୬ରିଖରେ ଆରମ୍ଭ କରିବାକୁ ଆଦେଶ ଦେଇଛନ୍ତି।

ମାବେଲ୍ଲୋ ଡୋର୍ସ ଆଣ୍ଡ୍ ଫର୍ଣ୍ଣିଚର୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍‌ର କ୍ରେଡିଟରମାନଙ୍କୁ ଏତଦ୍‌ଦ୍ୱାରା ଜଣାଇ ଦିଆଯାଉଅଛି କି ଆଇଟମ୍ ନଂ.: ୧୦ରେ ଦର୍ଶିତ ରିଜୋଲ୍ୟୁସନ୍ ପ୍ରଫେସନାଲଙ୍କ ଠିକଣାରେ ତା.୧୮.୧୧.୨୦୨୬ରିଖ ସୁଦ୍ଧା ପ୍ରମାଣ ସହିତ ସେମାନଙ୍କର ଦାବୀ ଦାଖଲ କରନ୍ତୁ।

ଫାଇନାନସିଆଲ କ୍ରେଡିଟରମାନେ ସେମାନଙ୍କର ଦାବୀ ସହିତ ପ୍ରମାଣ କେବଳ ଇଲେକ୍ଟ୍ରୋନିକ ମାଧ୍ୟମରେ ଦାଖଲ କରିବେ ଏବଂ ଅନ୍ୟ ସମସ୍ତ କ୍ରେଡିଟର ମାନେ ସେମାନଙ୍କର ଦାବୀ ସହିତ ପ୍ରମାଣ ବ୍ୟକ୍ତିଗତ ଭାବେ ଡାକ ମାଧ୍ୟମରେ କିମ୍ବା ଇଲେକ୍ଟ୍ରୋନିକ ମାଧ୍ୟମରେ ଦାଖଲ କରିପାରିବେ।

ଏଣ୍ଟ୍ରି ନଂ. ୧୨ରେ ଉଲ୍ଲେଖିତ ଶ୍ରେଣୀର ଅନ୍ତର୍ଗତ ଜଣେ ଫାଇନାନସିଆଲ କ୍ରେଡିଟର, ଫର୍ମ ସିଏରେ ଉକ୍ତ ଶ୍ରେଣୀର (ଶ୍ରେଣୀରେ ନାମ ଉଲ୍ଲେଖ ସହିତ) କ୍ଷମତାପ୍ରାପ୍ତ ପ୍ରତିନିଧି ଭାବେ କାର୍ଯ୍ୟ କରିବା ନିମନ୍ତେ ଏଣ୍ଟ୍ରି ନଂ. ୧୩ରେ ଉଲ୍ଲେଖିତ ତିନିଜଣ ଇନସଲଭେନସୀ ପ୍ରଫେସନାଲଙ୍କ ମଧ୍ୟରୁ ନିଜ ପସନ୍ଦର କ୍ଷମତାପ୍ରାପ୍ତ ପ୍ରତିନିଧିଙ୍କ ନାମ ଉଲ୍ଲେଖ କରିବେ ।

ଦାବୀର ମିଥ୍ୟା କିମ୍ବା ବିଭ୍ରାନ୍ତିକର ପ୍ରମାଣ ଦାଖଲ ଦଣ୍ଡନୀୟ।

ସ୍ଥାନ: ଭୁବନେଶ୍ୱର
ତାରିଖ: ୦୭.୧୧.୨୦୨୬

ସ୍ୱା/- ସଞ୍ଜିତ କୁମାର ଦାସ
ପଞ୍ଜୀକରଣ ନଂ.: IBBI/IPA-002/IP-N01174/2021-2022/13939